

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 84 of 2012

Dated: 19th July , 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent No.1 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 09.08.2012 after serving copy on the other side.

Post the matter on **28.08.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**